

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 10<sup>TH</sup> DAY OF APRIL, 2018)

**Present**

**HON'BLE MR. JUSTICE DINESH GUPTA, CHAIRMAN  
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)**

**CIVIL MISC. CONTEMPT PETITION No.330/00051 OF 2018**

**IN**

**Original Application No.986 OF 2001**

(U/S 19, Administrative Tribunal Act, 1985)

Budhesh Mani Mishra S/o Shri Raghav Mishra, R/o Village &  
Post: Balapur, Post: Bhaupura, Dist: Gorakhpur.

.....Petitioner

**V E R S U S**

Shri Ravindra Mehra, Deputy Chief Engineer, Gorakhpur  
Region, North Eastern Railway, Gorakhpur.

.....Respondents

Advocate for the Applicant:- Shri N.L. Srivastava.

Advocate for the Respondents:-

**ORDER**

**Delivered by Hon'ble Mr. Justice Dinesh Gupta-Chairman**

Heard Shri N.L. Srivastava, counsel for the  
petitioner.

2. Counsel for the petitioner submitted that he wants to move a modification application in the order passed by the Hon'ble High Court in writ petition No. 34077/2007 and he may be permitted to file the contempt petition after the said modification.

3. Accordingly, the contempt petition is dismissed as infructuous. However, the applicant is at liberty to move the contempt petition after disposal of modification application, to be filed in the aforesaid writ petition if the respondents failed to comply the order.

**(Mr. Gokul Chandra Pati)**  
**Member (A)**

**(Justice Dinesh Gupta)**  
**Chairman**

/SS/